2593

SHRI K. S. HEGDE: Was there any constructional mistake? Did the present Chief Engineer report any constructional defect?

SHRI J. S. L. HATHI: There is no question of a constructional mistake. We had to make sure that, if there was any damage, it should not remain there. The position of the block was known previously. The reference made was: "blocks located between good granitic zone and fairly sound quartzite formations are excavated to elevation 476. Rock is first met with at 495 but is still broken and permeable." This is the sort of rock geologically.

SHRI K. S. HEGDE: Did the present Chief Engineer report whether there was originally a constructional mistake?

SHRI J. S. L. HATHI: No. There is no constructional defect, he says.

SHRI B. RATH: May I know to which block the hon. Minister is referring? To 49 or 52?

SHRI J. S. L. HATHI: It is 50 which was being excavated.

SHRI B. RATH: May I know when block 50 was concreted?

SHRI J. S. L. HATHI: 50 has not been concreted.

SHRI B. RATH: When was it excavated?

MR. CHAIRMAN: We have spent a lot of time over this.

SHRI B. RATH: The whole position is this: Last year, it had been re peatedly pointed out that the founda tion had been laid on very unsuitable rock, but this has always been denied by the hon. Minister. Now, he says that block 50 was permeable, although in the geological survey we find that.......

MR. CHAIRMAN: You are making a long speech. This is the question hour.

*374. [Transferred to 24th December 1953.]

EXPENDITURE UNDER THE FIVE YEAR PLAN IN UTTAR PRADESH

*375. MOULANA M. FARUQI: Will the Minister for PLANNING be pleased to state:

- (a) what is the total amount of expenditure incurred in Uttar Pradesh under the Five Year Plan from April to the end of September 1953; and
- (b) how much of this was spent by the Uttar Pradesh Government and how much by the Central Govern ment?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). Generally the reports from States are received from year to year. As this relates to a portion of the year, the information is being collected and will be laid on the Table of the Council in due course.

MULTI-STOREYED CENTRAL GOVERNMENT BUILDING ON QUEEN VICTORIA ROAD

- *376. SHRI S. N. DWIVEDY: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether it is a fact that the subsoil water under the foundations of the proposed multi-storeyed Central Government building on Queen Victoria Road, New Delhi, caused some delay in the execution of the work:
- (b) if so, whether any provision was made in the original estimate of the work on this account; and
- (c) whether any trial digging for design of foundations for the building was made before preparing the original estimate?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) Yes, Sir.

- (b) No, Sir.
- (c) Yes, Sir.

SHRI S. N. DWIVEDY: Was it not the primary duty of the C. P. W. D. to dig trial pits for design of foundation?

SARDAR SWARAN SINGH: I have said that. They did it. That is my reply to part (c). I have said, "Yes, Sir."

MR. CHAIRMAN: Part (a) Yes. Part (b) No. Part (c) Yes.

SHRI S. N. DWIVEDY: Was it not intended to defraud the Government?

Mr. CHAIRMAN: No suggestions.

SHRI S. N. DWIVEDY: By including false extra items was it not intended to defraud the Government?

MR. CHAIRMAN: By whom?

DR. P. C. MITRA: You say 'multi-storeyed' building. I want to know how many storeys there will be and how many offices will be moved to it.

SARDAR SWARAN SINGH: These are not stories. You v/ill see them when they go up. Since this question has been raised, I might add: At the time of preparation of detailed estimate for the construction of this building, the provision of garages only in the basement was contemplated. The garage floor level was 4' 6" below existing ground level and the depth of foundations was kept 8' 6" below the ground level. Later, the requirements of the space for air-conditioning equipment, electrical equipment and telephone equipment were considered and space for them had to be provided in the basement. The head-room required was greater in these portions than where the

garages were located, thereby making the depth of foundations 11'6".

and Answer

Dr. P. C. MITRA: I want to know how many storeys this will have, because 'multi-storeyed' means more than one. I want to know how many.

SARDAR SWARAN SINGH: They will be more than one, but for the exact number I would request the hon. Member to wait.

PROF. G. RANGA: May I know at what cost this whole building is being built?

SARDAR SWARAN SINGH: The estimated cost is Rs. 43-61 lakhs.

SHRI K. S. HEGDE: Still you say that you do not know the exact number of the storeys?

SARDAR SWARAN SINGH: I only said that I want notice for it.

SHRI RAJAGOPAL NAIDU: For how many storeys was provision made in the estimate?

SARDAR SWARAN SINGH: It is there in the estimate, but at the moment that information is not with me.

SHORT NOTICE QUESTIONS AND ANSWERS

APPOINTMENT OF FOREIGN FIRMS AS SELLING AGENTS FOR THE DISTRIBUTION OF AMMONIUM SULPHATE

SHRI S. MAHANTY: Will the Minister for PRODUCTION be pleased to state whether Government propose to appoint shortly certain foreign firms operating in India as their selling agents for distribution in various States of ammonium sulphate produced in the Sindri Fertiliser Factory?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): No, Sir. In one sense the question does not arise

because the ammonium sulphate pro- j duced at Sindri is sold by the Sindri Fertiliser Company to the Central Fertiliser Pool administered by the Food and Agriculture Ministry for distribution among the States. The Governments of various States have their own distributing arrangements in their respective States. The steps necessary for improving such distribution through the States are now engaging the consideration of the Government.

SHRI S. MAHANTY: May I know if the Government are at present considering a change of the present method of distribution?

SHRI K. C. REDDY: There has been under consideration during the last few months, for more than six months, a proposal for the Sindri Fertiliser Factory to take over the marketing arrangements after abolishing the present system; but the latest stage of the matter is this: It has been found that it is not desirable to scrap the present system immediately; that may be done some time later. Though a final decision has not been reached, it is on the card that the present system may continue during the year 1954 also.

SHRI S. MAHANTY: May I know how many foreign firms there are in the field of distribution of ammonium sulphate produced in Sindri?

SHRI K. C. REDDY: As I said, these distribution arrangements are made by the respective States concerned. In fact the Central Government does not directly come into the picture at all and much less the Sindri Fertiliser Company. According to the information that is available to me, in most of the States the distribution is effected either through multi-pur-poso co-operative societies or other cooperative organisations, agricultural depots, etc., etc. But In a few States distribution has been entrusted to

certain private firms. In some States the private firms are indigenous firms but in just a few States there are certain foreign firms also who have been entrusted with this work by those States. The instances that come readily to my mind are: In PEPSU the I. C. I. is in the field; in U. P. also the I. C. I. is in the field along with other indigenous firms; in West Bengal, out of the 3 firms that have been entrusted with the responsibility of this distribution for the three zones, one of them is the I. C. I. Only in three States or so the I. C. I. is in the field either partially or fully. That is the present position.

As regards what changes may take place in the immediate future or remote future, so far as the immediate future is concerned, it is the States' responsibility. So far as the remote future is concerned, it is too early to say anything.

SHRI S. MAHANTY: All 'things being equal will Government consider the desirability of giving first preference to Indian firms?

SHRI K. C. REDDY: It is obvious. It is in the mind of the Government that such a course should be adopted as being the most desirable.

SHRI B. C. GHOSE: Did not the Government enunciate some time back as their policy that in the matter of distribution they would not entrust the work to any foreign companies?

STUI K. C. REDDY: I have already given my answer to the previous supplementary which covers the supplementary question that is now put by the hon. Member.

SHRI B. C. GHOSE: No. Because we understand from the hon. Minister's reply that certain foreign firms are also now distributing the products of Sindri—maybe at the instance of the State Governments. What I asked was: Was not an indication of the Government's policy given some time back that Government, in so far

as distribution work was concerned, would not avail of the services of foreign firms?

SHRI K. C. REDDY: I would like to know from the hon. Member as to when the indication of the policy was given, in what circumstances, in what context, and by whom, before I can definitely answer that question. But as I said, it should be obvious to anyone and more so to Government that in the matter of such distribution arrangements if there are indigenous firms in the field, certainly they should get preference.

SHRI B. C. GHOSE: That was not the question. With a view to giving this work to Indian firms—as it is not difficult for Indian firms to undertake the work of distribution; I believe I read in the paper some time ago but I cannot quote at the moment the authority, the source and the date —I asked the Government whether they did not consider it as a policy that so far as distribution work was concerned, they should not avail of the services of foreign firms?

SHRI K. C. REDDY: As I said, broadly the policy is accepted and that policy is being followed but I may say for the information of the hon. Member that we invited tenders recently for the distribution of bottled penicillin-if I remember aright- about a year or so back, and the response was mostly from foreign firms. There was no response from indigenous firms. Perhaps if we had instituted a further enquiry or ourselves taken some interest in the matter and approached indigenous firms "Can't you do it, will you not give a quotation etc.?" perhaps it might have been possible. It is very much in the mind of the Government and I can assure the hon. Member and the House that wherever we can help it, we shall not have recourse to foreign firms for distribution.

SHRI B. C. GHOSE: Do I take it that if a foreign firm wants to manufacture any article in this country, or

if the Government seeks the assistance of some foreign firms, they will not, as a matter of condition, give the distribution also to that foreign firm?

and Answers

SHRI K. C. REDDY: The scope of the question is being enlarged. This refers to distribution of Sindri Fertiliser Company's products through certain foreign firms. The hon. Member is taking up the general question. If he puts a separate question, I will answer it.

SHRI H. C. MATHUR: In what respect has the present system of distribution been found wanting, that fresh consideration has been thought to be necessary?

SHRI K. C. REDDY: We can never be complacent about these matters. The distribution system, whether the existing one or the one that may come into existence, is always capable of improvement. Our examination of the subject has disclosed to us that the present system is wanting in certain respects.

SHRI H. C. MATHUR: That is what we want to know.

SHRI K. C. REDDY: We have brought them to the notice of the several State Governments and they are trying to improve the distribution arrangements that they have at present. These are matters of detail and if the hon. Member puts a separate question, I shall be able to answer it.

FALL IN FOODGRAINS PRICES

PROF. G. RANGA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

- (a) whether Government have been informed by Agriculture Ministers of certain States about the prospects of bumper food crops and the recent rapid fall in the prices of foodgrains;
- whether Government aware that the price of a bag of paddy of 2 maunds has come down from

- Rs. 29 to Rs. 15 in the Godavari and Kistna Deltas during November and December, and that the present price is much lower (nearly 20 per cent.) than the procurement price;
- (c) whether Government are aware that peasants have spent liberally on manures and more on repairs during the last season, besides paying high wages to maximise the crop yields; and
- (d) what steps are proposed to be taken to assure peasants at least the procurement prices for wheat and rice?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) Yes, the kharif crops have been very good this year and there has also been substantial fall in prices.

- (b) It is true that some time in June or July the price of a bag of paddy of 2 mds. was about Rs. 29 in Godavari and Kistna Deltas and according to reports recently prices have gone down in many places to the level of procurement price, and in many pockets they have gone even slightly below the procurement price.
- (c) The Government have no detailed information, but it can generally be said that manures were used liberally for the cultivation of rice.
- (d) All States surplus in rice are now engaged in extensive procure ment of rice and the targets of pro curement have been raised in almost all cases. The peasants are, there fore assured of the procurement price for their rice. So far as wheat is con cerned, the question will be later con sidered when the new wheat comes in the market. The present prices of wheat have not, to the knowledge of Government, gone down below the procurement price level.
- PROF. G. RANGA: Are Government encouraging voluntary offerings of paddy to the Government agents and if so, where the rice-mills and other agents of the Government are not in

a position to accept the supplies, what steps are Government taking or propose to take in order to take delivery of these voluntary offerings at procurement prices?

SHRI M. V. KRISHNAPPA: In many States, e.g., in Mysore, they have announced voluntary procurement. If the merchants refuse to purchase at the procurement price, then the agriculturists are at liberty to sell to Government. The Government have given the various treasuries, Taluq-dars, Tehsildars and Collectors sufficient money to purchase any amount of grain that is offered. In Andhra for instance just now the Government has undertaken to supply 2 lakh tons of rice through Government sources for Madras and one lakh tons for Travancore. All these 3 lakh tons of rice Andhra wants to procure through Government and that means they will have to purchase from the merchants or agriculturists

SHRI K. S. HEGDE: Am I to understand that Government is assuring a minimum price to the ryots?

SHRI M. V. KRISHNAPPA: Yes. Our procurement price is supposed to be the minimum price.

SHRI RAJAGOPAL NAIDU: May I know whether the fall in price is mostly due to abolition of the zonal system?

SHRI M. V. KRISHNAPPA: No. In fact the abolition of the zonal system had some effect in raising up the prices in Madras. Recently when they abolished the zonal system, in the Madras market the prices went up because from Andhra there used to be a free flow of rice and the Madras market prices were at lower levels. When they changed the zonal system, when they did not allow rice from Andhra to flow down to Madras, the Madras market went up.

SHRI M. MANJURAN: What is the proportion of increase in the crop expected?

SHRI M. V. KR1SHNAPPA: The first acreage forecast we have already got. Actually we have three forecasts of the acreage and between the first and the final forecasts there will be a difference of 10 per cent. According to the first forecast this year of the acreage under paddy, the increase Is 21 lakh acres.

SHRI M. MANJURAN: But I want to know the proportion of the increase in the crop, the proportion of the increase in production that is envisaged.

SHRI M. V. KRISHNAPPA: The hon. Member means the increase in the total production?

SHRI M. MANJURAN: Yes.

SHRI M. V. KRISHNAPPA: That we cannot say now, it may be some million tons.

SHRI M. MANJURAN: What will it be approximately?

SHRI M. V. KRISHNAPPA: Sir, the harvest has just commenced and we will be able to know it only after the final forecast comes, that is to say, by the end of December or in January. We will know it finally in February. According to the first forecast, the acreage has increased. Regarding the production, we will be able to say only by the end of February; but I can confidently say that this year it will be an increase in million tons and not in lakh

SHRI B. C. GHOSE: With reference to part (a) of the question, may I kiw>w from the hon. Deputy Minister from which States the Government of Iijdia have received representations tliat prices of agricultural commodities were going down?

SHRI M. V. KRISHNAPPA: I could woL catch the question, Sir.

MR. CHAIRMAN: "Which are the Governments which reported that the prices of agricultural commodities were going down?"

SHRI M. V. KRISHNAPPA: Sir, we will be in touch with the various markets in the country. And added to this, the State Governments also give us figures. For example, from Bengal

and Answers

MR. CHAIRMAN: He wants to know which State reported to you.

SHRI M. V. KRISHNAPPA: Sir, all State Governments will be send ing their fortnightly reports and we are also in close touch with every State Government and the

MR. CHAIRMAN: But which of them have reported a fall in prices?

SHRI M. V. KRISHNAPPA: Andhra has reported. Some pockets of Bengal have also reported. And prices have gone down in some surplus pockets of Tamilnad.

PROF. G. RANGA: And Orissa?

SHRI M. V. KRISHNAPPA: No, because there is monopoly procurement in Orissa. There is no free market.

WRITTEN ANSWERS TO QUESTIONS

INVESTMENTS IN PRIVATE SECTOR

- 224. SHRI B. RATH: Will the Minister for PLANNING be pleased to state:
- (a) the total amount which the private sector was expected to invest in each of the industries concerned under the Five Year
- (b) the amount actually invested by the private sector in each of these industries; and
- (c) the amount invested by (i) Indian firms and (ii) foreign firms, in each of these industries?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) A statement is laid on